

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Customs Appeal No. 11491 of 2016-SM

[Arising Out Of OIO-MCH-PR-COMMR-PVR-039-2015-16 Dated- 30/03/2016 Passed By
Commissioner of CUSTOMS-MUNDRA]

Bharat Umraniya

General Manager & G Card Holder,
M/S Anchor Logistics, 14/20, Plaza Centre,
Plot No. 117, Sector-8, Gandhidham(K), Gujarat

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 20.11.2024

DATE OF DECISION: 20.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11485 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi